

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).21083-
21084/2005

(From the judgement and order dated 15/12/1998 in DBCRP No. 43/2004
& DBCSA No. 295/1997 & SA No. 295/1997 & SBCWP No. 6890/1992 of The
HIGH COURT OF RAJASTHAN AT JAIPUR)

PANCHI DEVI

Petitioner(s)

VERSUS

STATE OF RAJASTHAN & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP,exemption from filing c/c
of the impugned Judgment and office report)

Date: 31/07/2007 These Petitions were called on for hearing today.

For Petitioner(s) Mr. Vipin Kumar,Adv.
Mr. Shankar Divate,Adv.

For Respondent(s) Mr. Aruneshwar Gupta,Adv.

UPON hearing counsel the Court made the following
O R D E R

Petitioner may file rejoinder affidavit before
24.8.2007 as a last chance. List the matter on
24.8.2007.

(S.G. SHAH)
Registrar